

BY E-MAIL

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/296 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri A.F.A. Bora,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>nd</sup> 23 January 2019.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/318/2019, dtd. 22.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 22.01.2019, has been granted/~~rejected~~.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**